GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:40 ANSWERED ON:24.11.2014 RUNWAYS IN GUJARAT Kachhadia Shri Naranbhai

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total number of runways in Gujarat which are not suitable for operations of flights;
- (b) whether the State Government of Gujarat has requested the Union Government to make these runways suitable for flight operations; and
- (c) if so, the details thereof along with the action taken or proposed to be taken by the Union Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

- (a): In Gujarat, one airport of Airports Authority of India (AAI), one airfield of Indian Air Force (IAF) and 10 aerodromes of State Government are not operational.
- (b)&(c): The State Government of Gujarat has requested AAI for transfer of Deesa airstrip for operation and maintenance by State Government. AAI has informed its willingness to lease the airport to the State Government on the condition that requisite land for development of Ahmedabad and Porbandar airports are transferred to AAI.